

भारत

एकस्व / अभिकल्प / व्यापारचिट भौगोलिकउपदर्शन / कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY

Patents / Designs / Trade Marks Geographical Indications / Copyright RGNIIPM



GOVERNMENT OF INDIA

कार्यालयमहानियंत्रकएकस्व, अभिकल्पऔरव्यापारचिद्ध Office of The Controller General Patents, Designs & Trade Marks

वाणिज्यऔरउद्योगमंत्रालय Ministry of Commerce & Industry उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

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## **CIRCULAR**

## Thematic celebrations of National Festivals

This is to inform that, all Intellectual Property Offices shall organize thematic celebrations on the occasion of the two main National Festivals, namely, Independence Day (15th August) and Republic Day (26th January).

All Heads of Offices are directed to organize flag-hoisting ceremonies in the august presence of prominent Inventors, Creators, Artisans, Geographical Indication (GI) Personalities, Scientists, and other eminent stakeholders in the field of Intellectual Property. The number of special invitees may be decided by the respective IP Office.

As part of the programme, a brief speaking slot shall be provided to the special invitees in the spirit of the national festival celebrations. All travel, hospitality, mementos, and other arrangements for the invitees shall be made from the Head Office budget earmarked for these celebrations, in accordance with the delegation of financial powers.

The above instructions shall be implemented on priority. A brief report, along with photographs and details of the celebrations, shall be submitted to  $\mathrm{O}/\mathrm{o}$ CGPDTM immediately after the conclusion of the events.

This issues with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

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- 1. All Head of Office, Trade Mark Registry, GIR, Copyright, Patent office, Technical, Finance, SICLDR and RGNIIPM, Nagpur
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